

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-976(ND)/2019

IN THE MATTER OF:

M/s Pee Jay Finance Company Ltd.

vs

M/s V S Matrix Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Order delivered on 14.05.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant

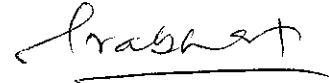
: Mohd. Azeen, Zeeshan Ali, Adv.

For the Corporate Debtor

: Rit Arora, Adv.

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 28.05.2019 due to paucity of time.



(Prabhat Kumar Sharma)  
Court Officer

Varinder Kumar